

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

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Report on :24-02-2025

**Date : 24.02.2025**

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	15513/2025	24.02.2025	ABLAPL-1815/2025	SP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Seat No-)
2	15515/2025	24.02.2025	ABLAPL-1803/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Seat No-)
3	15516/2025	24.02.2025	ABLAPL-1802/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-02-20		(Seat No-)
4	15517/2025	24.02.2025	ABLAPL-1786/2025	SP SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-2	(Seat No-16)
5	15518/2025	24.02.2025	ABLAPL-1745/2025	MN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-02-20	BAIL-2	(Seat No-10)
6	15519/2025	24.02.2025	CRLMC-3557/2024	D K DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25	CRIMINAL MISC	(Seat No-6)
7	15520/2025	24.02.2025	CRLMC-3274/2024	G R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-11		(Seat No-6)
8	15521/2025	24.02.2025	ABLAPL-11346/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-1	(Seat No-1)
9	15522/2025	24.02.2025	ABLAPL-10988/2024	P. K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-2	(Seat No-10)
10	15523/2025	24.02.2025	CRLMC-3519/2024	D K DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-25		(Seat No-10)
11	15524/2025	24.02.2025	ABLAPL-12778/2024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seat No-10)
12	15525/2025	24.02.2025	ABLAPL-12672/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seat No-10)
13	15526/2025	24.02.2025	FAO-578/2024	A K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Seat No-10)
14	15528/2025	24.02.2025	FAO-478/2024	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Seat No-10)
15	15529/2025	24.02.2025	FAO-442/2024	A K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-10)

16	15530/2025	24.02.2025	FAO-441/2024	P K SINGH	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-10)
17	15531/2025	24.02.2025	FAO-426/2024	A K SWAIN	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-10)
18	15532/2025	24.02.2025	FAO-591/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-10)
19	15533/2025	24.02.2025	WP (C) - 3293/2025	SN GAYA	C.O.	COURT NO. 6	Order Dtd. 2025-02-18		(Seat No-10)
20	15534/2025	24.02.2025	FAO-580/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-10)
21	15535/2025	24.02.2025	FAO-579/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-10)
22	15536/2025	24.02.2025	FAO-578/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-10)
23	15537/2025	24.02.2025	FAO-574/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-10)
24	15538/2025	24.02.2025	FAO-511/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-10)
25	15539/2025	24.02.2025	FAO-507/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19	MISC. APPEAL SEC.	(Seat No-2)
26	15541/2025	24.02.2025	FAO-500/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-2)
27	15542/2025	24.02.2025	FAO-498/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-2)
28	15544/2025	24.02.2025	FAO-495/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-2)
29	15545/2025	24.02.2025	FAO-426/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-2)
30	15546/2025	24.02.2025	FAO-441/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-2)
31	15547/2025	24.02.2025	FAO-442/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-2)
32	15548/2025	24.02.2025	FAO-475/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-2)
33	15549/2025	24.02.2025	FAO-477/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-2)
34	15550/2025	24.02.2025	FAO-478/2024	S SAHOO	C.O.	COURT NO. 6	Order Dtd. 2025-02-19		(Seat No-2)
35	15551/2025	24.02.2025	CRLA-1330/2023	S MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2025-03-11	CRIMINAL APPEAL	(Seat No-9)
36	15552/2025	24.02.2025	CRLA-997/2023	M R PADHI	C.O.	COURT NO. 5	Order Dtd. 2025-03-11	CRIMINAL APPEAL	(Seat No-9)

37	15555/2025	24.02.2025	WP (C) - 5375/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-04-28	WRIT BRANCH-4	(Seat No-46)
38	15556/2025	24.02.2025	WP (C) - 5375/2025	DR. P.CHULI (OP)	C.O.	COURT NO. 25	Order Dtd. 2025-04-28	WRIT BRANCH-4	(Seat No-46)
39	15557/2025	24.02.2025	CONTC-5609/2024	S SWAIN	C.O.	COURT NO. 25	Order Dtd. 2025-02-18	CONTEMPT	(Seat No-1)
40	15559/2025	24.02.2025	MACA-343/2023	A K BARIK	C.O.	COURT NO. 25	Order Dtd. 2025-02-20	MISC. APPEAL SEC.	(Seat No-4)
41	15561/2025	24.02.2025	MACA-1231/2024	P K BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-04-28		(Seat No-4)
42	15562/2025	24.02.2025	CONTC-6805/2024	D BISWAL	C.O.	COURT NO. 3	Order Dtd. 2025-02-21		(Seat No-4)
43	15563/2025	24.02.2025	CONTC-4799/2024	P K MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-02-19	CONTEMPT	(Seat No-7)
44	15565/2025	24.02.2025	FAO-800/2019	P K PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-02-21	MISC. APPEAL SEC.	(Seat No-2)
45	15566/2025	24.02.2025	FAO-802/2018	P K PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-02-21	MISC. APPEAL SEC.	(Seat No-5)
46	15568/2025	24.02.2025	FAO-82/2017	P K PARIDA	C.O.	COURT NO. 3	Order Dtd. 2025-02-21	MISC. APPEAL SEC.	(Seat No-5)
47	15570/2025	24.02.2025	ABLAPL-1789/2025	T R DAS	C.O.	COURT NO. 3	Order Dtd. 2025-02-20		(Seat No-5)
48	15571/2025	24.02.2025	CMP-625/2023	S SAMAL	C.O.	COURT NO. 3	Order Dtd. 2025-02-21	WRIT BRANCH-3	(Seat No-28)
49	15572/2025	24.02.2025	CMP-625/2023	P K PAL	C.O.	COURT NO. 3	Order Dtd. 2025-02-21	WRIT BRANCH-3	(Seat No-28)
50	15575/2025	24.02.2025	WP (C) - 2167/2025	P. K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2025-02-19	WRIT BRANCH-4	(Seat No-37)
51	15576/2025	24.02.2025	WP (C) - 2174/2025	P. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-02-19		(Seat No-37)
52	15578/2025	24.02.2025	WP (C) - 8009/2016	S BEHERA	C.O.	COURT NO. 3	Order Dtd. 2025-02-20	WRIT BRANCH-1	(Seat No-30)
53	15579/2025	24.02.2025	WP (C) - 2144/2025	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-10	WRIT BRANCH-1	(Seat No-1)
54	15580/2025	24.02.2025	WP (C) - 5376/2025	KISTISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-1)
55	15581/2025	24.02.2025	WP (C) - 5430/2025	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-1)
56	15582/2025	24.02.2025	WP (C) - 4876/2025	B. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seat No-1)
57	15583/2025	24.02.2025	ABLAPL-9558/2024	C MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-2	(Seat No-

									10)
58	15584/2025	24.02.2025	CRLMP-81/2025	S. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-10)
59	15589/2025	24.02.2025	WP (C) - 37042/2023	K K NATH	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
60	15590/2025	24.02.2025	WP (C) - 6865/2024	P CH DAS	C.O.	COURT NO. 6	Order Dtd. 2025-01-31	WRIT BRANCH-2	(Seat No-7)
61	15591/2025	24.02.2025	WP (C) - 5375/2025	P K JENA	C.O.	COURT NO. 25	Order Dtd. 2025-04-28	WRIT BRANCH-4	(Seat No-46)
62	15592/2025	24.02.2025	BLAPL-657/2025	BP TANGA	C.O.	COURT NO. 25	Order Dtd. 2025-02-21		(Seat No-46)
63	15593/2025	24.02.2025	BLAPL-652/2025	BP TANGA	C.O.	COURT NO. 25	Order Dtd. 2025-02-21	BAIL-2	(Seat No-8)
64	15595/2025	24.02.2025	CRLREV-748/2024	K.K.NATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-05-16		(Seat No-8)
65	15596/2025	24.02.2025	WP (C) - 5193/2025	S HUSSIAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH-2	(Seat No-9)
66	15597/2025	24.02.2025	WP (C) - 3894/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-03-25		(Seat No-9)
67	15598/2025	24.02.2025	WP (C) - 3892/2025	KANTHAMANI SAHOO	C.O.	COURT NO. 20	Order Dtd. 2025-03-25	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
68	15599/2025	24.02.2025	ABLAPL-14387/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	BAIL-1	(Seat No-2)
69	15601/2025	24.02.2025	WP (C) - 35728/2022	A K SWAIN	C.O.	COURT NO. 22	Order Dtd. 2025-03-12	WRIT BRANCH-5	(Seat No-47)
70	15604/2025	24.02.2025	BLAPL-1224/2025	S K SAMAL	C.O.	COURT NO. 22	Order Dtd. 2025-02-20		(Seat No-47)
71	15607/2025	24.02.2025	WP (C) - 31920/2024	PRAVAT CH. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-02-18		(Seat No-47)
72	15608/2025	24.02.2025	WP (C) - 30921/2024	PRAVAT CH. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
73	15609/2025	24.02.2025	WP (C) - 30855/2024	PRAVAT CH. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-02-18		(Seat No-121)
74	15610/2025	24.02.2025	WP (C) - 31933/2024	PRAVAT CH. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
75	15611/2025	24.02.2025	ABLAPL-12190/2024	Y DAS	C.O.	COURT NO. 12	Order Dtd. 2025-02-20		(Seat No-103)

76	15612/2025	24.02.2025	WP (C) - 31937/2024	PRAVAT CH. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-18	WRIT BRANCH-8	(Seat No-29)
77	15613/2025	24.02.2025	WP (C) - 4624/2025	PRAVAT CH. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-17	WRIT BRANCH-4	(Seat No-37)
78	15614/2025	24.02.2025	WP (C) - 4621/2025	PRAVAT CH. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-17	WRIT BRANCH-8	(Seat No-40)
79	15615/2025	24.02.2025	WP (C) - 4585/2025	PRAVAT CH. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-17	WRIT BRANCH-7	(Seat No-48)
80	15616/2025	24.02.2025	WP (C) - 4582/2025	PRAVAT CH. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2025-02-17	WRIT BRANCH-7	(Seat No-48)
81	15617/2025	24.02.2025	RSA-88/2006	P K DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2025-04-21	SECOND APPEAL	(Seat No-4)
82	15618/2025	24.02.2025	RSA-540/2023	P K DAS	C.O.	DR (J)	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-7)
83	15619/2025	24.02.2025	RSA-6/2010	P K SWAIN	C.O.	DR (J)	Order Dtd. 2025-02-21	SECOND APPEAL	(Seat No-4)
84	15620/2025	24.02.2025	RSA-6/2010	P C MOAHNTY	C.O.	DR (J)	Order Dtd. 2025-02-21	SECOND APPEAL	(Seat No-4)
85	15621/2025	24.02.2025	CMP-1232/2024	M. N. MOHANTY	C.O.	DR (J)	Order Dtd. 2025-02-21		(Seat No-4)
86	15622/2025	24.02.2025	WP (C) - 3005/2025	BINAYAK MOHAPATRA	C.O.	DR (J)	Order Dtd. 2025-02-24		(Seat No-4)
87	15623/2025	24.02.2025	WP (C) - 4001/2025	P SAHOO	C.O.	DR (J)	Order Dtd. 2025-02-24	WRIT BRANCH-4	(Seat No-17)
88	15624/2025	24.02.2025	WP (C) - 4941/2025	A N LENKA	C.O.	DR (J)	Order Dtd. 2025-02-24		(Seat No-17)
89	15625/2025	24.02.2025	ABLAPL-12246/2024	S. C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seat No-17)
90	15626/2025	24.02.2025	CMP-160/2025	D. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2025-03-27		(Seat No-17)
91	15627/2025	24.02.2025	CMP-1465/2024	G.C.JENA	C.O.	COURT NO. 10	Order Dtd. 2025-02-21		(Seat No-17)
92	15630/2025	24.02.2025	WP (C) - 32585/2024	C.KHATUA	C.O.	COURT NO. 9	Order Dtd. 2025-02-21	WRIT BRANCH-2	(Seat No-9)
93	15631/2025	24.02.2025	WP (C) - 31960/2024	N.C.ROUT	C.O.	COURT NO. 9	Order Dtd. 2025-02-21		(Seat No-9)
94	15632/2025	24.02.2025	CMP-1123/2024	SUVENDU BARIK	C.O.	COURT NO. 9	Order Dtd. 2025-02-21		(Seat No-9)
95	15633/2025	24.02.2025	CMP-1454/2024	SUVENDU BARIK	C.O.	COURT NO. 9	Order Dtd. 2025-02-21		(Seat No-9)
96	15634/2025	24.02.2025	CMP-133/2025	S. R. PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2025-02-21		(Seat No-9)

97	15635/2025	24.02.2025	CRLA-683/2023	DR MISHRA	C.O.	COURT NO. 7	Order Dtd. 2025-02-24	CRIMINAL APPEAL	(Seat No-9)
98	15636/2025	24.02.2025	CMP-1469/2024	K. K. NATH	C.O.	COURT NO. 7	Order Dtd. 2025-02-21		(Seat No-9)
99	15637/2025	24.02.2025	CMP-1362/2024	H. K. MOHANTA	C.O.	COURT NO. 7	Order Dtd. 2025-02-21		(Seat No-9)
100	15638/2025	24.02.2025	CRLMC-4595/2024	S DAS	C.O.	COURT NO. 15	Order Dtd. 2025-04-11		(Seat No-9)
101	15639/2025	24.02.2025	CMP-1275/2024	H. K. MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2025-02-21		(Seat No-9)
102	15640/2025	24.02.2025	CMP-133/2025	S. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2025-02-21		(Seat No-9)
103	15641/2025	24.02.2025	CMP-109/2025	K C SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-21		(Seat No-9)
104	15642/2025	24.02.2025	CRLMP-73/2025	K. K. NATH	C.O.	COURT NO. 15	Order Dtd. 2025-02-21		(Seat No-9)
105	15643/2025	24.02.2025	TRP (C) - 13/2025	M K SWAIN	C.O.	COURT NO. 14	Order Dtd. 2025-04-04		(Seat No-9)
106	15644/2025	24.02.2025	WP (C) - 3391/2025	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 14	Order Dtd. 2025-02-21	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
107	15645/2025	24.02.2025	WP (C) - 5107/2025	T K NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
108	15646/2025	24.02.2025	CRLA-989/2024	P. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-19		(Seat No-104)
109	15647/2025	24.02.2025	WP (C) - 4687/2025	A. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21		(Seat No-104)
110	15648/2025	24.02.2025	WP (C) - 4944/2025	T K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20		(Seat No-104)
111	15649/2025	24.02.2025	WP (C) - 5328/2025	K. K. RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-20	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
112	15650/2025	24.02.2025	CMP-1099/2024	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-21	WRIT BRANCH-8	(Seat No-29)
113	15651/2025	24.02.2025	WP (C) - 2184/2025	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-02-19		(Seat No-29)
114	15652/2025	24.02.2025	WP (C) - 5274/2025	D BISWAL	C.O.	COURT NO. 25	Order Dtd. 2025-02-20		(Seat No-29)
115	15653/2025	24.02.2025	WP (C) - 1110/2025	D. SAMAR	C.O.	COURT NO. 25	Order Dtd. 2025-01-16		(Seat No-29)
116	15655/2025	24.02.2025	WP (C) - 5193/2025	S K SINGH	C.O.	COURT NO. 25	Order Dtd. 2025-02-20	WRIT BRANCH-2	(Seat No-9)

117	15656/2025	24.02.2025	WP (C) - 5039/2025	R K SAHU	C.O.	COURT NO. 25		WRIT BRANCH-4	(Seat No-37)
118	15481/2025	24.02.2025	CONTC-3569/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-21		(Seat No-37)
119	15482/2025	24.02.2025	CONTC-3571/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-21	CONTEMPT	(Seat No-5)
120	15483/2025	24.02.2025	SA-49/2002	GOPAL KRUSHNA NANDA	GENERAL		Appealmemo	SECOND APPEAL	(Seat No-6)
121	15484/2025	24.02.2025	WP (C) - 23155/2019	MAHESWAR JATI ADVOCATE	GENERAL		Order Dtd. 2019-12-04	WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
122	15485/2025	24.02.2025	WP (C) - 3243/2025	GOPAL KRUSHNA NANDA	GENERAL		Order Dtd. 2025-02-20	WRIT BRANCH-7	(Seat No-5)
123	15486/2025	24.02.2025	CONTC-6092/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-21	CONTEMPT	(Seat No-3)
124	15487/2025	24.02.2025	CONTC-4333/2024	MANAS PATI	GENERAL		Order Dtd. 2025-02-21	CONTEMPT	(Seat No-5)
125	15488/2025	24.02.2025	TRP (C) - 22/2010	PRADIPTA KU.SAMAL	GENERAL		Entire Document		(Seat No-5)
126	15489/2025	24.02.2025	CRLMC-2939/2022	SHYAM SUNDAR BEHERA	GENERAL		Judgement Dtd. 2025-02-13	CRIMINAL MISC	(Seat No-6)
127	15490/2025	24.02.2025	WP (C) - 3487/2003	BHATA BARIK	GENERAL		Order Dtd. 2022-08-17	WRIT BRANCH-5	(Seat No-32)
128	15491/2025	24.02.2025	WP (C) - 32104/2023	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No-13)
129	15492/2025	24.02.2025	WP (C) - 265/2025	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH-7	(Seat No-18)
130	15514/2025	24.02.2025	CRLMC-647/2025	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-02-18		(Seat No-18)
131	15527/2025	24.02.2025	ABLAPL-6552/2024	A. K. BEHERA	GENERAL		Order Dtd. 2025-02-20		(Seat No-18)
132	15540/2025	24.02.2025	WA-1802/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-13	WRIT APPEAL	(Seat No-4)
133	15543/2025	24.02.2025	WA-802/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-30	WRIT APPEAL	(Seat No-4)
134	15553/2025	24.02.2025	WP (C) - 39361/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH-2	(Seat No-6)
135	15554/2025	24.02.2025	WA-1526/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Seat No-7)
136	15560/2025	24.02.2025	WPC (OA) - 1175/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-12-18	OA Branch	(Seat No-1)
137	15564/2025	24.02.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd.	WRIT	(Seat

			4492/2015	RANA			2024-10-01	BRANCH-7	No-18)
138	15567/2025	24.02.2025	WP (C) - 23977/2024	PRINCIPAL SECRETARY	GENERAL		Order Dtd. 2024-12-20		(Seat No-18)
139	15569/2025	24.02.2025	WP (C) - 13526/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08-01	WRIT BRANCH-5	(Seat No-22)
140	15573/2025	24.02.2025	WP (C) - 23977/2024	PRINCIPAL SECRETARY GA AND PG DEPTT	GENERAL		Entire Order		(Seat No-22)
141	15574/2025	24.02.2025	OJC- 9812/1993	PARSURAM PANDA	GENERAL		Order Dtd. 1994-04-18		(Seat No-22)
142	15577/2025	24.02.2025	OJC- 1689/1987	PARSURAM PANDA	GENERAL		Order Dtd. 1991-05-07		(Seat No-22)
143	15602/2025	24.02.2025	WP (C) - 3080/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-19	WRIT BRANCH-5	(Seat No-22)
144	15628/2025	24.02.2025	CMP- 1123/2024	PREMANANDA MOHANTY	GENERAL		Entire Order		(Seat No-22)
145	15629/2025	24.02.2025	CMP- 1123/2024	PREMANANDA MOHANTY	GENERAL		Petition		(Seat No-22)
146	15493/2025	24.02.2025	WP (C) - 31049/2024	K C PANDA	GENERAL				(Seat No-22)
147	15494/2025	24.02.2025	WP (C) - 12943/2004	A K SAHOO	GENERAL				(Seat No-22)
148	15495/2025	24.02.2025	CRMC- 322/1999	J SAHOO	GENERAL				(Seat No-22)
149	15496/2025	24.02.2025	RPFAM- 213/2024	M K PANI	GENERAL				(Seat No-22)
150	15497/2025	24.02.2025	WP (C) - 29116/2024	L SAHOO	GENERAL				(Seat No-22)
151	15498/2025	24.02.2025	WP (C) - 10518/2003	H K MOHANTA	GENERAL				(Seat No-22)
152	15499/2025	24.02.2025	WP (C) - 2933/2025	S K NAYAK	GENERAL				(Seat No-22)
153	15500/2025	24.02.2025	WP (C) - 29013/2024	L SAHOO	GENERAL				(Seat No-22)
154	15501/2025	24.02.2025	WP (C) - 30261/2024	L SAHOO	GENERAL				(Seat No-22)

155	15502/2025	24.02.2025	WP (C) - 30265/2024	L SAHOO	GENERAL				(Seat No-22)
156	15503/2025	24.02.2025	WP (C) - 17166/2024	B S SWAIN	GENERAL			WRIT BRANCH-5	(Seat No-47)
157	15504/2025	24.02.2025	CRLMC-2163/2017	S K SAHU	GENERAL			CRIMINAL MISC	(Seat No-6)
158	15505/2025	24.02.2025	CRLMC-4053/2016	S K SAHU	GENERAL			CRIMINAL MISC	(Seat No-2)
159	15506/2025	24.02.2025	CRLMC-4052/2016	S K SAHU	GENERAL			CRIMINAL MISC	(Seat No-2)
160	15507/2025	24.02.2025	CRLMC-2164/2017	S K SAHU	GENERAL			CRIMINAL MISC	(Seat No-6)
161	15508/2025	24.02.2025	RPFAM-438/2023	PC DAS (2)	GENERAL			FIRST APPEAL	(Seat No-5)
162	15509/2025	24.02.2025	CONTC-4764/2024	B SAHOO	GENERAL				(Seat No-5)
163	15510/2025	24.02.2025	CONTC-4765/2024	B SAHOO	GENERAL				(Seat No-5)
164	15511/2025	24.02.2025	WP (C) - 4856/2025	A K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No-42)
165	15512/2025	24.02.2025	WP (C) - 5179/2025	B K DASH	GENERAL				(Seat No-42)
166	15558/2025	24.02.2025	ABLAPL-1753/2025	PK JENA	GENERAL				(Seat No-42)
167	15585/2025	24.02.2025	RFA-96/2014	P K JENA	GENERAL			FIRST APPEAL	(Seat No-6)
168	15586/2025	24.02.2025	BLAPL-4966/2024	P C DAS	GENERAL				(Seat No-6)
169	15587/2025	24.02.2025	CRLMC-2636/2024	S MOHANTY	GENERAL			CRIMINAL MISC	(Seat No-5)
170	15588/2025	24.02.2025	CONTC-4471/2024	P C DAS	GENERAL				(Seat No-5)
171	15594/2025	24.02.2025	WP (C) - 4406/2025	B BEHERA	GENERAL		Order Dtd. 2025-02-17	WRIT BRANCH-6	(Seat No-26)
172	15600/2025	24.02.2025	WP (C) - 33632/2021	S K MISHRA	GENERAL			WRIT BRANCH-8	(Seat No-41)
173	15603/2025	24.02.2025	ABLAPL-1801/2025	M. N. MOHANTY	GENERAL		Order Dtd. 2025-02-20		(Seat No-41)
174	15605/2025	24.02.2025	WP (C) - 31931/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
175	15606/2025	24.02.2025	WP (C) - 31929/2024	PRAVAT CH. BEHERA	GENERAL		Order Dtd. 2025-02-18	WRIT BRANCH (DIVISION	(Seat No-104)

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176	15654/2025	24.02.2025	BLAPL- 10909/2024	P. K. ROUTRAY	GENERAL		Order Dtd. 2024-12-12		(Seat No- 104)

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